

In The Central Administrative Tribunal

ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No.... 519/2000 ... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<u>19.05.2000</u> <u>Hon. Mr. S. Bhuswas, A.M.</u> Sri B.N. Mishra, counsel for the applicant, has sought to be disposed of OA with the direction on the out standing representations dt. 25.02.92, 24.06.95 and 18.11.95 which have been for correction of date of birth. The respondent No 2 has not replied to these representations. O.A. is disposed of with the direction that the representations dt. 25.02.92, 24.06.95, and 18.11.95 regarding correction of date of birth be decided within one month from the receipt of this order by passing speaking order. No costs. <i>Handwritten signature</i> <i>S O</i> <i>A.M.</i>